

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 5TH DAY OF MAY, 2020/15TH VAISAKHA, 1942

W.P(C) TMP. NO.315 OF 2020

PETITIONERS :

1. THE PUTHUR PANCHAYAT AGRICULTURE & NON AGRICULTURE LABOURERS CO-OPERATIVE SOCIETY LTD.R.NO.1240, PUTHUR, THRISSUR, REPRESENTED BY ITS SECRETARY.
2. THE MOOSPET SERVICE CO-OPERATIVE BANK LTD.NO.682, CHELAKKOTTUKARA, JUBILIMISSIION P.O, THRISSUR-5, REPRESENTED BY ITS SECRETARY.
3. THE THRISSUR TOWN CO-OPERATIVE CREDIT SOCIETY LTD.NO.32, PATTURAIKKAL, THRISSUR- 680 022, REPRESENTED BY ITS SECRETARY.

BY ADVS.P.C.SASIDHARAN
K.S.ANIL

RESPONDENTS :

1. UNION OF INDIA,
REPRESENTED BY THE SECRETARY TO
GOVERNMENT OF INDIA,
MINISTRY OF FINANCE, NORTH BLOCK,
RAISANA HILL, NEW DELHI - 110 001.
2. COMMISSIONER OF INCOME TAX (TDS),
OFFICE OF THE COMMISSIONER OF INCOME TAX,
(TDS), AAYAKAR BHAVAN,
SAKTHANTHAMPURAN RANGAR, THRISSUR - 680 001
3. THE INCOME TAX OFFICER (TDS), OFFICE OF THE
INCOME TAX OFFICER (TDS), AAYAKAR BHAVAN,
SAKTHAN THAMPURAN RANGAR, THRISSUR - 680 001.

W.P(C) TMP. NO.315 OF 2020

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BY SRI.P.VIJAYAKUMAR, ASGI
SRI.JOSE JOSEPH, SC

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
05.05.2020, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:

BECHU KURIAN THOMAS,J.

W.P.(C) TMP No.315 of 2020

Dated this the 5th day of May, 2020

ORDER

Learned Assistant Solicitor General of India takes notice on behalf of the 1st respondent. Adv. Jose Joseph, learned Standing Counsel for the Income Tax, takes notice on behalf of respondents 2 and 3.

In view of the order dated 23.3.2020 in W.P.(C) No.9333 of 2020 and connected cases, there shall be an interim stay of deduction of tax at source from the petitioner under Section 194N of the Income Tax Act for three months.

Post this writ petition along with connected matters on 27.5.2020.

**BECHU KURIAN THOMAS
JUDGE**

vps

APPENDIX

PETITIONERS' EXHIBITS :

EXHIBIT-P1: TRUE COPY OF THE PROCEEDINGS DATED
9/3/2020 ISSUED TO THE 1ST PETITIONER
BY THRISSUR DISTRICT CO-OPERATIVE BANK.

EXHIBIT-P2: TRUE COPY OF THE PROCEEDINGS DATED
9/3/2020 ISSUED TO THE 1ST PETITIONER
BY THRISSUR DISTRICT CO-OPERATIVE BANK.

EXHIBIT-P3: TRUE COPY OF THE PROCEEDINGS DATED
9/3/2020 ISSUED TO THE 2ND PETITIONER
BY THRISSUR DISTRICT CO-OPERATIVE BANK.

EXHIBIT-P4: TRUE COPY OF THE PROCEEDINGS DATED
9/3/2020 ISSUED TO THE 3RD PETITIONER
BY THRISSUR DISTRICT CO-OPERATIVE BANK.

RESPONDENTS' EXHIBITS : NIL

// TRUE COPY//

P..S. TO JUDGE